

**SUPPLEMENTRY REPORT OF THE OVERSIGHT COMMITTEE,**  
**NGT, U.P, LUCKNOW**

**IN THE MATTER OF:-**  
**ORIGINAL APPLICATION NO. 909/2018**

**IN RE: CONFEDERATION OF TRANS HINDAN RWA'S GHAZIABAD**

**VERSUS**

**U. P. STATE POLLUTION CONTROL BOARD & ORS.**

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**SUPPLEMENTARY REPORT OF THE OVERSIGHT COMMITTEE, UP, LUCKNOW IN COMPLIANCE OF THE ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL PASSED IN OA NO. 909 OF 2018 IN RE: CONFEDERATION OF TRANS HINDON RWA'S GHAZIABAD VERSUS U.P. STATE POLLUTION CONTROL BOARD & ORS.**

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The Oversight Committee had reviewed the progress in this case and submitted its report to the Hon'ble NGT on several dates, the last being on 21.02.2022. As the same could not be taken up, a supplementary report was submitted on 01.04.2022 and a second supplementary report on 20.05.2022 based on the facts observed by the Chairman, Oversight Committee during the field visits conducted on 13.03.2022 and 27.04.2022. Third supplementary report in continuation to the earlier report is being submitted now including the observations of the Chairmen Oversight Committee during its inspection dated 21.05.2022 of Garbage factories and the compliance report submitted by the Ghaziabad Development Authority dated 27.07.2022. The status of compliance in this case is as follows:

- 1. Cleaning and bioremediation of legacy waste dump located at Shakti Khand, Indrapuram and Pratap Vihar:** Both the sites have been cleaned. However, the Chairmen Oversight Committee during his inspections dated 13.03.2022 and 27.04.2022 observed fresh dumping of the waste at the Shakti khand site. During inspections dated 21.05.2022 it was informed that this waste was dumped by the Ghaziabad Development Authority (GDA) and has not cleaned even after repeated directions. Now the GDA has informed that they have allotted 33.10 acre of land in Gaaland to the Nagar Nigam Ghaziabad for the dumping and treatment of the waste. For the treatment of waste collected from 21.10.2020 to 31.03.2022 by the GDA at the Shakti Khand site, the GDA has paid Rs 50 lakh to the Nagar Nigam Ghaziabad on 23.04.2022 against the demand of Rs 154.2 lakh by the Nagar Nigam letter dated 17.02.2022.
- 2. Door to Door collection and final treatment of the waste:**
  - a) Chairmen, Oversight Committee during its inspection dated 21.05.2022 was informed that total solid waste generated in the Ghaziabad city is approximately

1200 MT/day excluding the Indra Puram and Raj Nagar area which are within the jurisdiction of Ghaziabad Development Authority.

- b) It was informed by the Nagar Nigam Ghaziabad that the work of door to door collection of waste is being done by Nagar Nigam Ghaziabad in all its zones under its jurisdiction.
- c) The GDA informed that for the two areas under its jurisdiction namely Indiranagar and Rajnagar the door to door collection of waste is being done by M/s Nature Clean Enviro service Pvt. Ltd and M/s Shivay Media (AF) Pvt. Ltd respectively.

**3. Status of the Garbage Factories:** During the inspection dated 21.05.2022, two garbage factories were operational in Ghaziabad namely Ret Mandi of capacity 350 MT/day (at present 200 MT/day solid waste is being treated at this garbage factory) and Sihani Gate of capacity 500MT/day (functional at its full capacity). At Ret Mandi garbage factory, work of development of another wet waste treatment unit was in progress. Post development of this wet waste treatment unit the capacity of this garbage factory will be 500 MT/day. The construction work is being done by the Nagar Nigam Ghaziabad and will be run by a private company namely Rollz India.

- a) During the inspection dated 21.05.2022, Chairmen highlighted that the treatment capacity in the Ghaziabad is insufficient to treat all the waste being generated in the city. He was informed by Nagar Swasthya Adhikari that remaining waste is being dumped at a site situated at the Pipe Line Road. At the site municipal waste was found dumped which was informed to be approximately 20 thousand MT. This site situated at the Pipe Line Road is someone's private land. At the time of inspection some machines were functional at the site to treat the waste being dumped there. On the way to this site another dump of the garbage was lying which was partly capped in a low lying area of an abandoned old brick kiln. This land also belongs to some private person.

4. **Management of RDF:** It was informed that the disposal of the RDF is being done at the waste to energy plant situated at Nand Gram, Ghaziabad. However, the details of RDF being generated at the treatment plant and amount of waste being supplied to the waste to energy plant were not provided in the progress report.
5. **Management of Compost:** It was informed that they are using compost as fertilizer. However the details of its consumption were not provided to this committee since last February.

Letter received from GDA is enclosed as **Annexure-1**.

Inspection report of Chairman, Oversight Committee is annexed as **Annexure-2**.

**6. Recommendations:**

**In view of the above, the recommendations made in the reports dated 21.02.2022, 01.04.2022 and 20.05.2022 are reiterated.**

**7. Additional Recommendations:**

1. In the repeated inspection done by the Chairmen Oversight Committee it has come to light that the amount of waste treatment facility is still far behind the amount of waste being generated in the city. The Ghaziabad Nagar Nigam should be directed to develop adequate capacity for garbage treatment on priority so that day to day waste can be scientifically treated.
2. The Ghaziabad Nagar Nigam and GDA should be directed to scientifically quantify the future solid waste generation in the Ghaziabad city and accordingly plan for the proper management of the waste to prevent formation of any such legacy waste sites in future.
3. The awareness drives should be conducted to spread awareness and encourage people to practice segregation of the waste at the source.

4. The GDA has mentioned that they are using RDF in waste to energy plant and Compost as fertilizer. However only stating it without any details shed no light on the treatment of the solid waste. They should be directed to provide relevant details so that if on proper analysis these efforts of the Nagar Nigam are found useful and replicable for others, then it can be shared with other urban bodies as a good practice.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of Uttar Pradesh for necessary action. The report also be uploaded on the website of the Committee.

28-Jul-22

28-Jul-22

**X** Anant Kumar Singh

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Anant Kumar Singh  
Member, Oversight Committee  
Signed by: ANANT KUMAR SINGH

**X** SVS Rathore

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Justice SVS Rathore  
Chairman, Oversight Committee  
Signed by: SURENDRA VIKRAM SINGH RATHORE

July 28, 2022

Annexures: As above

Please visit our website: [oscngt.upsdc.gov.in](http://oscngt.upsdc.gov.in) for more information.



गाजियाबाद विकास प्राधिकरण  
विकास पथ, गाजियाबाद

Annexure-1

(I.S.O.9001:2015 एवं I.S.O.14001:2015 प्रमाणित संस्था)

पत्र संख्या- 492/4/ई0ई0जोन-6/2022  
सेवा में,

दिनांक- 27/7/22

चेयरमैन,  
ओवरसाईट कमेटी,  
एन0जी0टी0, यू0पी0,  
लखनऊ।

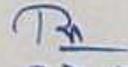
विषय- ओ0ए0 नं0-909/2018 कंफेडरेशन ऑफ ट्रान्स हिण्डन, आर0डब्लू0ए0 गाजियाबाद बनाम यू0पी0 स्टेट पॉल्यूशन कंट्रोल बोर्ड व अन्य।

महोदय,

कृपया उपरोक्त विषयक ई-मेल दिनांक 15.07.2022 में संदर्भित बिन्दुओं के सम्बन्ध में आख्या निम्नवत् है:-

1. इन्दिरापुरम योजना में निविदा के माध्यम से अनुबन्धित फर्म मै0 नेचर क्लीन एन्वायरो सर्विस प्रा0लि0 एवं राजनगर एक्सटेंशन में फर्म मै0 शिवाय मीडिया (एफ0) प्रा0लि0 से डोर-टू-डोर कूड़ा कलेक्शन का कार्य कराया जा रहा है।
2. इन्दिरापुरम योजना के कूड़े को डम्प करने के लिये प्राधिकरण द्वारा गालन्द में 33.108 एकड़ भूमि नगर निगम, गाजियाबाद को हस्तान्तरित की जा चुकी है एवं भूमि के लिये पहुँच मार्ग तैयार करा दिया गया है।
3. प्राधिकरण द्वारा कूड़े के निस्तारण के लिये गालन्द में उपलब्ध करायी गयी भूमि पर नगर निगम, गाजियाबाद द्वारा कूड़ा डम्प करने की अभी तक अनुमति प्रदान नहीं की गई है, इस कारण से कूड़े को इन्दिरापुरम योजना के शक्तिखण्ड-4 में स्थित अस्थायी डम्पिंग ग्राउण्ड के एक भाग पर निस्तारण हेतु कूड़ा एकत्रित किया जा रहा है। दिनांक 21.10.2020 से पूर्व डम्प किये गये कूड़े के बायोरेमीडियेशन हेतु नगर निगम, गाजियाबाद द्वारा फर्म से अनुबन्ध किया गया था एवं प्राधिकरण से वांछित धनराशि 3.08 करोड़ नगर निगम, गाजियाबाद को उपलब्ध करायी जा चुकी है, जिसके सापेक्ष नगर निगम, गाजियाबाद द्वारा कार्य पूर्ण किया जा चुका है। दिनांक 21.10.2020 से दिनांक 31.03.2022 तक कूड़े के बायोरेमीडियेशन हेतु नगर निगम, गाजियाबाद द्वारा पत्र सं0-3565/स्वा0/2020 दिनांक 17.02.2020 के द्वारा धनांक रू0 1,54,200,20.00 की धनराशि की मांग की गई है, जिसके सापेक्ष प्राधिकरण द्वारा धनांक रू0 50.00 लाख की धनराशि अग्रिम के रूप में दिनांक 23.04.2022 को नगर निगम, गाजियाबाद को उपलब्ध करा दी गई है।
4. कूड़े को निस्तारण करने के उपरान्त कम्पोस्ट अवशेष लगभग 50 प्रतिशत रह जाता है एवं खाद के रूप में प्रयोग किये जाने योग्य है।
5. कूड़े के बायोरेमीडियेशन के उपरान्त उपलब्ध आर0डी0एफ0 का नगर निगम, गाजियाबाद द्वारा वेस्ट एनर्जी प्लान्ट नन्दग्राम में उपयोग किया जा रहा है।

कृपया उपरोक्तानुसार अवगत होने का कष्ट करें।

  
27.7.22  
(बृजेश कुमार)  
सचिव

पृष्ठांकन : /4/ई0ई0जोन-6/2022  
प्रतिलिपि:-

दिनांक :

1. उपाध्यक्ष महोदय को सादर अवलोकनार्थ।
2. प्रभारी विधि को आवश्यक कार्यवाही हेतु।
3. श्री शशाक सिंह, अधिवक्ता को आवश्यक कार्यवाही हेतु।

  
सचिव



गाजियाबाद विकास प्राधिकरण  
विकास पथ, गाजियाबाद

(I.S.O.9001:2015 एवं I.S.O.14001:2015 प्रमाणित संस्था)

संशोधित पत्र

पत्र संख्या- 493 /4/ ई0ई0जोन-6/2022

दिनांक- 27/7/22

सेवा में,

चेयरमैन,  
ओवरसाईट कमेटी,  
एन0जी0टी0, यू0पी0,  
लखनऊ।

विषय:- ओ0ए0 नं0-909/2018 कंफेडरेशन ऑफ ट्रान्स हिण्डन, आर0डब्लू0ए0 गाजियाबाद बनाम यू0पी0 स्टेट पॉल्यूशन कंट्रोल बोर्ड व अन्य।

महोदय,

कृपया उपरोक्त विषयक ई-मेल दिनांक 15.07.2022 में संदर्भित बिन्दुओं के सम्बन्ध में प्राधिकरण द्वारा प्रेषित पत्र सं0-492/4/ई0ई0जोन-6/2022 दिनांक 27.07.2022 के बिन्दु सं0-03 में दिनांक 21.10.2020 से दिनांक 31.03.2022 तक कूड़े के बायोरेमीडियेशन हेतु नगर निगम, गाजियाबाद द्वारा पत्र सं0-3565/स्वा0/2020 दिनांक 17.02.2020 त्रुटिवश अंकित हो गयी है। उक्त के स्थान पर नगर निगम गाजियाबाद के पत्र सं0-3565/स्वा0/2022 दिनांक 17.02.2022 पढ़ा जाये।

27.7.22

(बृजेश कुमार)  
सचिव

दिनांक :

पृष्ठांकन : /4/ ई0ई0जोन-6/2022  
प्रतिलिपि:-

1. उपाध्यक्ष महोदय को सादर अवलोकनार्थ।
2. प्रभारी विधि को आवश्यक कार्यवाही हेतु।
3. श्री शंशाक सिंह, अधिवक्ता को आवश्यक कार्यवाही हेतु।

सचिव

### **Inspection report dated 21.05.2022 of Garbage Factories and Dumping sites of Ghaziabad**

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In an earlier meeting of Oversight Committee with regard to O.A No. 909 of 2018 in re: ***Confederation of Trans Hindon RWA's Ghaziabad vs. UP State Pollution Control Board &ors***, the Committee was informed by the concerned authorities that they are going to construct 4 Garbage Factories in different parts of Ghaziabad city, and once all these 4 Garbage Factories becomes functional, they shall be in a position to treat the entire garbage of the city generated on day-to-day basis. However, during my last inspection visit, I was informed that proposal to construct 2 Garbage Factories out of the above mentioned 4 Garbage Factories, has been dropped. 1 Garbage Factory was proposed at the legacy waste site of Shakti Khand. This site has been cleared and the proposal for construction of the Garbage Factory has been dropped on the ground that this piece of land, in the Master Plan, comes within the Reserve Urban Forest Area; therefore, the authorities have entered into a contract with the Tata Company for planation of about 7 thousand plants on this site and also to adopt 'Miawaki' method of plantation. The fourth Garbage Factory was to be established at HindonVihar, but the proposal of the same has been dropped at the higher level on the ground that one 'Waste to Energy' Plant has already been approved much earlier and once that plant becomes operational, then there shall be no need for this Garbage factory. On a query, I came to know that

establishment of the said 'Waste to Energy Plant' is not possible in the near future because of several administrative difficulties.

As per the web site of Ghaziabad Nagar Nigam the total area of Nigam is about 210 sqkm. We all know that it is a densely populated city of NCR. I was informed that the approximate total generation of solid waste of the Ghaziabad city is about 1200 MT/ day. Apart from it, the area of IndraPuram and Raj Nagar comes within the jurisdiction of Ghaziabad Development Authority which is under an obligation to collect and treat garbage generated from those areas.

At the time of inspection, the following persons were present:

- (1) Sri Mithlesh Kumar, Nagar Swasthya Adhikari, Ghaziabad.
- (2) Sri Utsav Sharma, Regional Officer, UPPCB. Ghaziabad.
- (3) Sri Ankit Agarwal, MD, Rollz India.

First I visited the Ret Mandi Garbage Factory. The treatment capacity of this Factory is of about 350 M.T. At present as informed, about 200 MT of solid waste is being treated here. I found several machines were functioning there. Apart from it, a large number of rag-pickers were also busy there in segregating and picking recyclable waste from the waste. Other machines were also working. Three Compactors were also kept in a different shed. One canteen is also being run here for the rag-pickers. Apart from it, one room has been developed as a room for the children of the rag-pickers who come along with them. I was informed that the Nagar Nigam is earning about 20 lacs rupees per month from all the rag-pickers. Now the rag-pickers have not to go to

different places to collect recyclable waste, but they come to the garbage factory site and segregate/pick maximum recyclable waste. This not only helps in segregating the waste, but also reduces the quantity of waste to be treated by the machines. Adjacent to this factory, another shed was there on the other side of the road which, as informed, shall soon be developed for treating the wet waste. Once it becomes functional, then quantity of garbage treated from these two units would be near 500 MT per day. Both the garbage factories were constructed by Nigam however the same are being run by a Pvt Company viz Rollz India.

I was informed by Sri AnkitAgrawal, Managing Director of Rollz India that they have contacted several fertilizer companies for purchase of the compost and at present they are supplying compost to KrishakBharati Cooperative Limited (KRIBHCO). Hundreds of plastic bags were stored under a tin shed with the brand name of 'KRIBHCO'. I was informed that there is no problem in disposal of the compost as good quality of compost is being generated.

Sri AnkitAgarwal, Managing Director of Rollz India told that the company is going to raise a small 'waste to energy' plant by their own means and they would be able to make it functional within 4-5 months. It was informed that once this 'waste to energy' plant starts, there shall be no problem of disposal of RDF as they would use it by themselves.

The second Garbage Factory is situated in SihaniGate area. Its treatment capacity was, as mentioned on the entrance board of the garbage factory, was 500 MT per day.. Rag-pickers were found doing

their segregation and rag-picking work. Machines were also found functioning there.

After visiting these two garbage factories, I enquired from the Nagar SwasthyaAdhikari that these two garbage factories are not treating the total generation of 1200 MT solid waste, and only a part of it is being treated here, how they are dealing with the remaining waste. It was informed that the remaining waste at present is being dumped at one site situated at the Pipe Line Road. Then I asked him to take me to that place. That place is about 20 kilometers away from Sihani Gate Garbage Factory. It is a rural area. As told approximately 20 thousand MT of municipal waste was dumped there. Before reaching that place, there was another spot a few kilometers before the main dump site which was a low lying area of an abandoned old brick kiln where also garbage was lying and it was partly capped. The Nagar SwasthyaAdhikari told me that during Covid period, when sufficient manpower was not available, garbage was disposed of at this place and now after capping it, they intend to plant trees on it. When I asked as to whether the land belonged to the Gram Sabha, it was informed that said piece of land belongs to a private person who is opposing plantation over it on the ground that in future he shall not be able to use the land because he will have to face a lot of difficulties in getting permission to cut the trees. Even otherwise, by dumping so much of garbage there, the nature of the land has been changed and if the owner of the land wants to use the land, he will have to remove the garbage first and then only he would be able to use the land.

At present the place where the garbage is being dumped, is also a private land. It is a low lying area of an abandoned brick kiln. The only satisfactory part is that some machines to treat the garbage were functioning there. While going to this waste site and coming back from the aforesaid site, I did not find even a single vehicle carrying waste to that site or coming back from the site, nor any such vehicle was seen at the dump-site. When I enquired about it, the Nagar SwasthyaAdhikari told me that the work of carrying waste starts early in the morning and, therefore, the vehicles are not seen. Major part of the approach road to this site is in a very bad condition. This dump-site is in an area of about twenty bighas.

During my inspection, none was present from Ghaziabad Development Authority (GDA). I was informed that the GDA has not removed the waste dumped by them by the side of rear boundary wall of the Shakti Khand legacy waste site. No definite information could be given by the authorities present as to how the GDA is collecting and treating the waste of Indrapuram and Raj Nagar area. Therefore, I consider it appropriate that information from the Vice President, GDA be called regarding collection and disposal of solid waste of Indrapuram and Raj Nagar area. Office is directed to seek following information from Vice President GDA:-

- (a) How the municipal solid wastes is being collected from Indrapuram and Raj Nagar area of Ghaziabad;
- (b) Dedicated places for dumping and treating of such wastes, if any;

- (c) How the wastes so collected is being treated;
- (d) The quantity and quality of compost produced on treatment of such wastes;
- (e) If it is treated then how RDF is being disposed.

After inspection I am of the opinion that keeping in view the huge area of Nagar Nigam one additional garbage factory is immediately needed so that day today waste may be scientifically treated. Step of involving rag pickers in segregating the waste is appreciable. Arrangement of canteen and a separate room for the children of rag pickers are appreciable. All steps should be taken for immediately establishing waste to energy plant. As I was informed, all approvals for its establishment have already been given. Authorities may hold a meeting to solve the other administrative problems at the earliest. Dumping of waste at a place would create another legacy waste site in the near future, hence it is not approved. Nigam should find out the way to deal with this aspect at the earliest.

21-May-22

**X** SVS Rathore

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Justice SVS Rathore  
Chairman, Oversight Committee  
Signed by: SURENDRA VIKRAM SINGH RATHORE

May 21, 2022



Photographs of the area where during Covid, waste was dumped.



Photographs of the area at pipe line road where waste at present is being dumped.







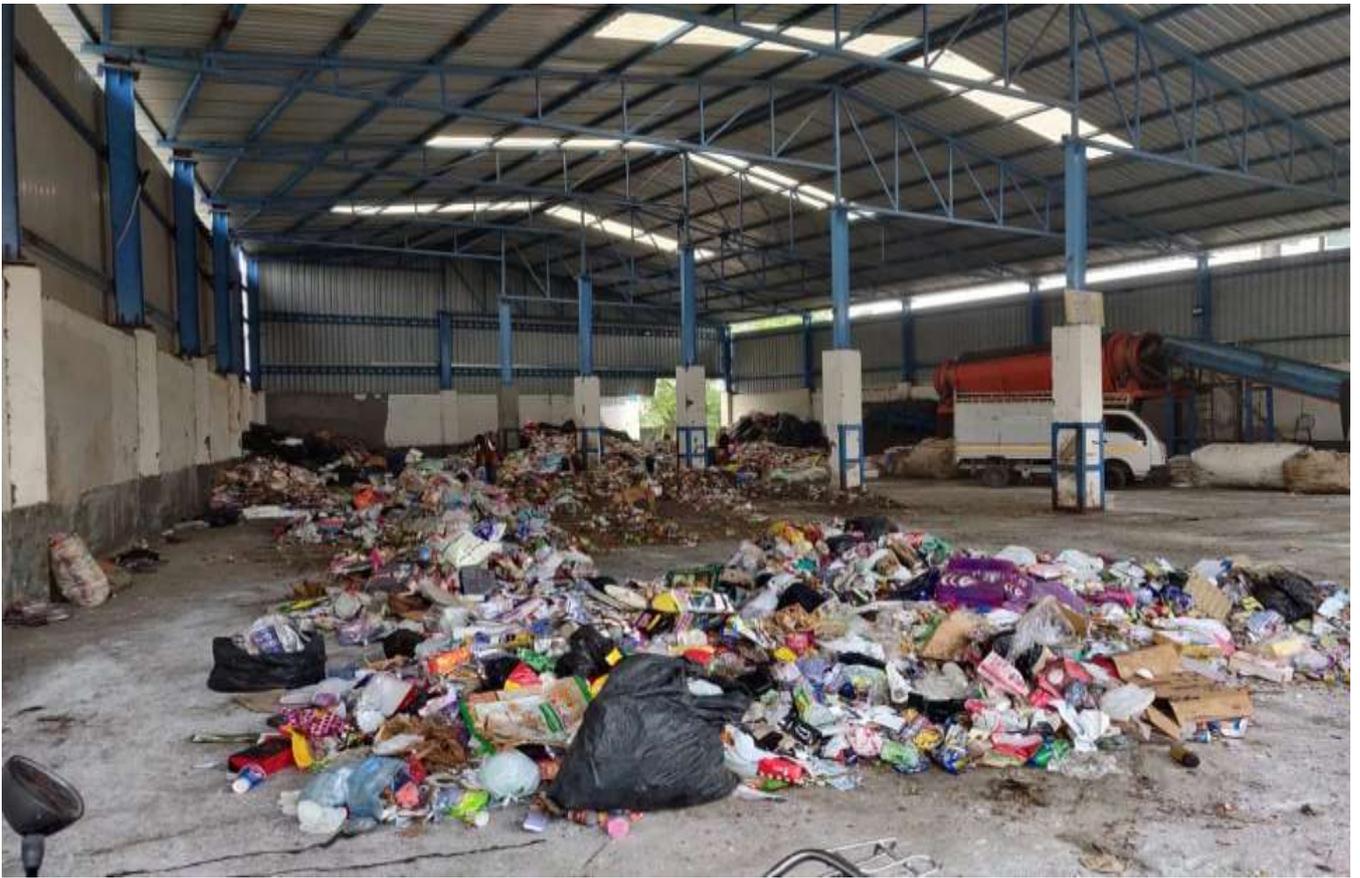


Photograph of Ret Mandi Garbage Factory



Photograph of Ret Mandi Garbage Factory





Photograph of Ret Mandi Garbage Factory





Photograph of Ret Mandi Garbage Factory



Photographs of Sihani, Ghaziabad





Photographs of Sihani, Ghaziabad





Photographs of the room developed to children of Rag-pickers at Ret Mandi.





Photographs of Sihani Gate Garbage Factory













Photographs of room for children of Rag-pickers



Raggi Cafeteria at Ret Mandi



Room for children of Rag-pickers